

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/5367 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tadu Tamang,
Joint Registrar,
Gauhati High Court, Itanagar Permanent Bench.

Dated Guwahati, 28th October, 2021.

Sub:- Casual Leave.

Ref:- No. HC(IB)-IT/I/2018(Vol-I)/ dated 26.10.2021

Sir,

With reference to the above, I am directed to inform you that Shri Tageng Padoh, District & Sessions Judge, Sessions Division, Bomdila, Arunachal Pradesh, has been granted **casual leave on 27.10.2021 along with station leave permission**. A senior Judicial officer at the station will remain in charge of his Court and office during his absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

5369
Memo NO.HC.VII-21/2008(Pt.)/5368-1A, dated 28.10.2021

Copy to:

1. Shri Tageng Padoh, District & Sessions Judge, Sessions Division,
Bomdila, Arunachal Pradesh
2. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Rda